

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 11 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2021**

Name of the Company: Rajasthan Rajya Vidhyut Prasaran Nigam Ltd
V/s
Essar Shipping Ltd

Section: 71(10) of Co.act, 2013

ORDER

Learned Counsel Ms. Helly Parikh appeared on behalf of Learned Senior Counsel Mr. Navin Pahwa for Petitioner.

Learned Counsel Mr. Vishal Dave appeared for Respondent.

Learned Counsel for Petitioner seeks time.

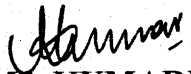
The prayer is allowed.

Matter to appear for further consideration on 30.03.2021.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 22nd day of February, 2021

Prakash


**(MANORAMA KUMARI)
MEMBER (JUDICIAL)**